

BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE AT CHENNAI

Original Application No. 191 OF 2015 (SZ)

Original Application No. 178 OF 2014 (SZ)

IN THE MATTER OF:-

S.P. Muthuraman

Tirunelveli District.

The Applicant

-Vs-

The Union of India and others

The Respondents

With

T. Rajamanickam,

Tirunelveli District.

The Applicant

-Vs-

The District Environmental Engineer,

Tamil Nadu Pollution Control Board,

Tirunelveli and Ors.

The Respondents

Interim Report by Mr Mahin Abubakkar

I, Mahin Abubakkar, son of P. Mohammed Sahul Hammed age 52, working as Assistant Director, Town Panchayats, Tirunelveli Zone, NGO B Colony, Palayamkottai, Tirunelveli 7, do hereby solemnly affirm and sincerely state as follows:

1, I am working as an Assistant Director, Town Panchayats, Tirunelveli Zone. I am well acquainted with the facts of this case from the available records.

2. I am filing this interim report on behalf of the 8 town panchayats, namely:

Kallidaikurichi

Veeravanallur

Mukkudal

Cheranmahadevi

Pathamadai

Melaseval

Gopalamudram

Naranammalpuram; due to the unforeseen natural calamity and the time constraint. They will be filing their detailed report at the earliest.

2. The above-mentioned town panchayats, which are situated on the bank Kannadiyan Channel, and their domestic wastewater is discharged into the said channel. It is important to note that the water from this channel is mainly used for the purpose of farming activities. This channel is not a tributary to River Tamirabarani. These town panchayats were recently inspected by the committee comprising of

1. Mr. P.Ponnaiah. I.A.S

Director of Municipal Administration

Chennai-28

2. Mr. N.Gnansekar

Superintending Engineer

Tamirabarani River Basin Circle ,

3. Mrs. Vijayalakshmi, JCEE (M)

TNPCB

Tirunelveli

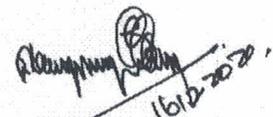
The above sub committee inspected these town panchayats on 6th September 2021 and they recommended that the identify sewage outfalls of in 101 places to establish DEWATS method instead of STP in order to treat domestic wastewater.

3. On 27.11.2021, based on the Chief Secretary to the Government of Tamil Nādu advice, an estimate was prepared to establish DEWATS method in those identified sewage outfalls. Total cost estimated is around Rs. 3 crores 83 lakhs and 20 thousand. Due to the non-availability of fund with those Panchayats, financial request was prepared to be sent to the Government to complete the DEWATS project for these town panchayats.

4. DEWATS method is more economical and less expense. As soon as, funding is received from the Government work will be commenced to treat domestic wastewater which are discharged into Kannadiyan channel by the above-mentioned town panchayats.

In view of the above, it is therefore prayed that this Honourable Tribunal may be pleased to accept this interim report and may deem fit and proper in the facts and circumstances of this case and thus render justice.

Signed:

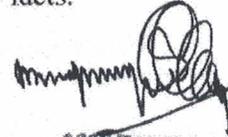

16/12/2021
ASSISTANT DIRECTOR
Town Panchayats
Tirunelveli Zone
Tirunelveli.

Date: 16.12.2021

Verification

I, Mr. M. Mahin Abubuckkar, Assistant Director, Town Panchayats, Tirunelveli Zone, herein do hereby verified the contents of this Report and they are true to my personal knowledge based on the records and I have not suppressed any facts.

Signature:



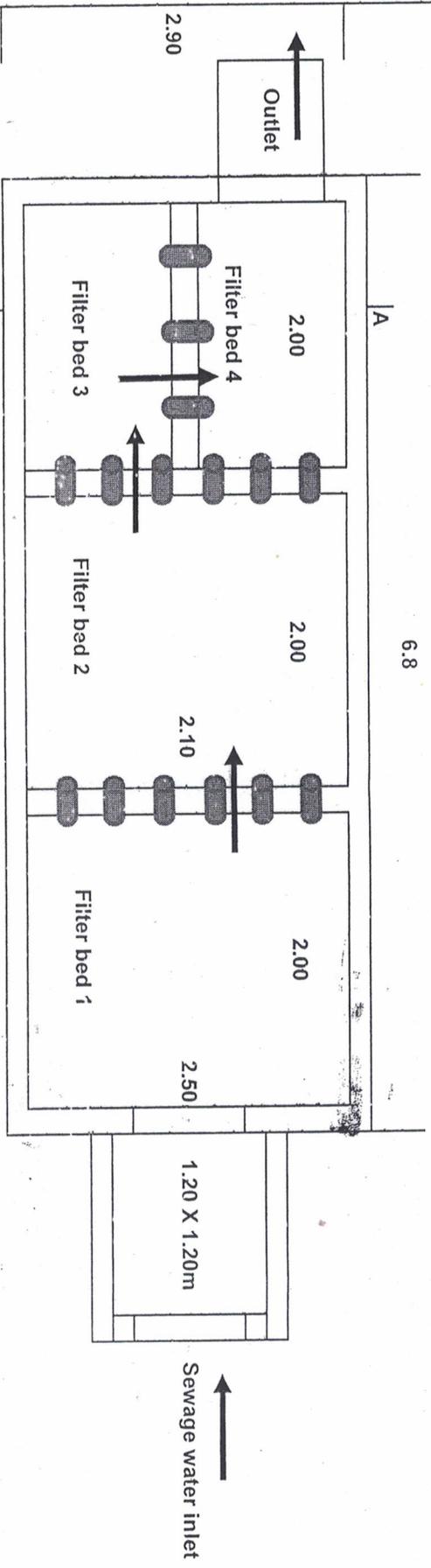
16/12/2021

Official stamp:

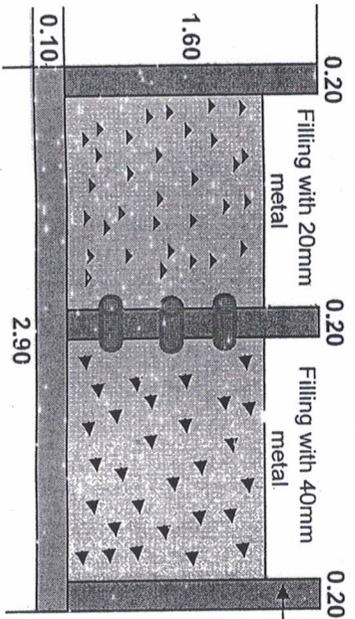
ASSISTANT DIRECTOR
Town Panchayats
Tirunelveli Zone
Tirunelveli.

NAME OF WORK: Providing Sewage treatment filter bed

Kallidaikuruchi Townapanchayat



Plan for Sewage Treatment Filter Bed



SECTION ON AA

CC 1:4:8 Mix using 40mm metal

Reinforced Cement concrete 1:1/2:3 mix using 20mm metal